

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3241
TO BE ANSWERED ON 13.03.2019

PROTECTION OF CHILDREN AGAINST SEXUAL OFFENCES ACT, 2012

3241. SHRI RITESH PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state that the number of District Child Protection Units constituted along with the details of funds allocated to them for the rehabilitation and alternative care of children along with other services?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

As per information provided by the State Governments/UT Administrations, the number of District Child Protection Units constituted under the Juvenile Justice (Care and Protection) Act, 2015 (JJ Act) is at **Annexure-I** and the details of the funds allocated and released under the Child Protection Services scheme to the States/UTs during the last three years is at **Annexure-II**.

Annexure-I

Annexure referred in reply of the Lok Sabha Unstarred Question No.3241 for answer on 13.03.2020 raised by Shri Ritesh Pandey regarding "Protection of Children Against Sexual Offences Act, 2012"

As per information provided by the States/UTs, the number of District Child Protection Units constituted under the JJ Act (as on Feb, 2020)

S. No.	State/UT	Number of DCPUs
1	Andhra Pradesh	13
2	Arunachal Pradesh	25
3	Assam	33
4	Bihar	38
5	Chhattisgarh	27
6	Goa	2
7	Gujarat	33
8	Haryana	22
9	Himachal Pradesh	12
10	Jammu and Kashmir	22
11	Jharkhand	24
12	Karnataka	30
13	Kerala	14
14	Madhya Pradesh	51
15	Maharashtra	36
16	Manipur	9
17	Meghalaya	11
18	Mizoram	8
19	Nagaland	11
20	Orissa	30
21	Punjab	22
22	Rajasthan	33
23	Sikkim	4
24	Tamil Nadu	32
25	Tripura	8
26	Uttar Pradesh	75
27	Uttarakhand	13
28	West Bengal	23
29	Telangana	33
30	Andaman & Nicobar	3
31	Chandigarh	1
32	Dadra and Nagar Haveli	1
33	Daman and Diu	2
34	Lakshadweep	-
35	Delhi	11
36	Puducherry	4
	Total	716

Annexure-II

Annexure referred in reply of the Lok Sabha Unstarred Question No.3241 for answer on 13.03.2020 raised by Shri Ritesh Pandey regarding "Protection of Children Against Sexual Offences Act, 2012".

The details of the funds allocated and released under the Child Protection Services scheme to the States/UTs during the years 2019-20 (as on Feb, 2020)

Sl. No.	Name of the State	Amount released (Rs. in crore)
1	Andhra Pradesh	1373.53
2	Arunachal Pradesh	1174.11
3	Assam	3278.63
4	Bihar	1405.39
5	Chattisgarh	2098.74
6	Goa	19.63
7	Gujarat	2117.30
8	Haryana	2217.99
9	Himachal Pradesh	1607.40
10	Jammu & Kashmir	1225.16
11	Jharkhand	1845.80
12	Karnataka	3290.45
13	Kerala	1519.74
14	Madhya Pradesh	2148.46
15	Maharashtra	2449.63
16	Manipur	1341.69
17	Meghalaya	2241.71
18	Mizoram	2530.43
19	Nagaland	2085.95
20	Orissa	3541.66
21	Punjab	722.00
22	Rajasthan	3195.88
23	Sikkim	662.51
24	Tamil Nadu	14915.36
25	Telangana	1726.38
26	Tripura	610.71
27	Uttar Pradesh	4277.72
28	Uttarakhand	918.58
29	West Bengal	2815.10
30	Andaman & Nicobar Island	392.12
31	Chandigarh	415.09
32	Dadra & Nagar Haveli	193.97
33	Daman & Diu	141.79
34	Delhi	972.86
35	Lakshadweep	0.00
36	Puducherry	501.96
Total		71975.43